

FORM G (RE-ISSUE)

INVITATION FOR EXPRESSION OF INTEREST FOR
SATYA IRON & STEELS PRIVATE LIMITED

(MANUFACTURING OF LANCING PIPES & ROLLING MILL)

FACTORY LOCATION :AT 5-L, HEAVY INDUSTRIAL AREA, HATHKHOJ, BHILAI, CHHATTISGARH
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	SATYA IRON & STEELS PRIVATE LIMITED PAN NO :AAMCS0052K CIN : U24241CT2006PTC020057
2.	Address of the registered office	252,PARTHIV PACIFIC TATIBANDH , RAIPUR, Chhattisgarh, India - 492001
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	5-L, Heavy Industrial Area, Hathkhaj, Bhilai, Chhattisgarh
5.	Installed capacity of main products/ services	As per the information provided to us corporate debtor was engaged in the manufacturing of iron and steel, tubes and had Plant Capacity of 2500 MT per month.
6.	Quantity and value of main products/ services sold in the last financial year	As per Audited Financial statement of the financial year 23-24- revenue from - sale of products Rs. 116,34,86,123.
7.	Number of employees/ workmen	As per information available no employees/no workmen at the commencement of CIRP process.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at :	Can be obtained by sending email to email id cirp.sisl@gmail.com .
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending email to email id cirp.sisl@gmail.com .
10.	Last date for receipt of expression of interest	18.08.2025 (15 days from issue of Form G)
11.	Date of issue of provisional list of prospective resolution applicants	27.08.2025 (within 10 days from last date of EOI receipt)
12.	Last date for submission of objections to provisional list	01.09.2025 (for 5 days from provisional list)
13.	Date of issue of final list of prospective resolution applicants	10.09.2025 (within10 days of objection)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	14.09.2025 (Within 5 days of issue of final list)
15.	Last date for submission of resolution plans	14.10.2025 (30 days from issue of RFRP)
16.	Process email id to submit EOI	cirp.sisl@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	Yes, Udhayog Aadhar memorandum UAM Number UDYAM-CG-14-0005002

Teena Saraswat Pandey
Resolution Professional

IBBI/IPA-001/IP-P00652/2017-18/11126

387F 114 Scheme Part 1

Behind Diksha Boys hostel Sant Nagar,

Indore, Madhya Pradesh, 452010

For Satya Iron & Steels Private Limited.

03.08.2025 ,Indore